- (b) if so, the State-wise and Project-wise details thereof along with the reasons therefor:
- whether it is a fact that private players are not bidding for new projects; (c) and
 - if so, the details thereof indicating the reasons therefor? (d)

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) to (d) The scheme-wise details of target and achievement of award of road projects during the last financial year are as under:-

Sl.	Name of scheme	Target	Achievement
No		(km.)	(km.)
1.	National Highways Development Project (NHDP) and others	9500	1322
2.	Special Accelerated Road Development Programme for North Eastern Region (SARDP-NE)	1980	51
3.	Left Wing Extremism (LWE)	975	543

In 16 projects involving private sector participation no bid was received during last financial year. The reasons for poor response of bidders in the award of works include poor market sentiments, lack of equity with the concessionaire, unavailability of debt with the financial institutions, etc.

Redressal mechanism for settlement of claims

3958. SHRI PIYUSH GOYAL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- whether Government has any effective dispute redressal mechanism for settlement of claims of private contractors involved in the National Highway projects in the country;
 - (b) if so, the details thereof including the number of cases of financial disputes/

claims of private contractors resolved/cleared during the last three years and the current year and the number of such claims still pending for settlement;

- (c) whether Government proposes to set up a Settlement Negotiation Committee for one time resolution of financial disputes and pending financial claims of the private contractors;
- (d) if so, the details thereof and the time by which it is likely to come into existence; and
 - (e) the other efforts made/being made by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) Effective dispute redressal mechanism for settlement of claims of private contractors involved in the National Highway projects in the country has already been made a part of the concession agreements between the concessionaire and the National Highways Authority of India (NHAI). As per provisions of the concession agreements the disputes are resolved through conciliation, Dispute Resolution Board (DRB) and Arbitration Tribunal (AT). For faster resolution of disputes pending in NHAI, an Independent Expert Group (IEG) headed by former Chief Justice of High Court has been constituted by the NHAI on the recommendations of the B.K. Chaturvedi Committee. The IEG has started functioning since April, 2012 and has issued recommendation in 34 cases.

(b) Total 22 cases involving 109 disputes have so far been resolved during the last three years and the current year. The amount of claim before Arbitral Tribunal was Rs. 191.88 crores and the settlement made for the amount of Rs. 124.24 crores. Details of the cases/disputes resolved during the last three years and the current year are given in the Statement-I (*See* below). A total number of 135 cases are pending before Arbitral Tribunal involving an amount of Rs. 8658.87 crores claimed by the Contractors/Concessionaires and Rs. 1094.79 crores, as claimed by the NHAI respectively. Details of such cases/disputes pending before AT is given in the Statement-II (*See* below). Another 79 cases pertaining to Arbitration Awards are pending before various Courts of Law involving an amount of Rs. 2305.71 crores claimed by Contractors/Concessionaires and Rs. 99.78 crores claimed by NHAI, respectively. Details of cases/disputes pending before various Courts of Law are placed in the Statement-III (*See* below).

Written Answers to

(c) to (e) NHAI has formulated a three tier settlement negotiation process for one time settlement of pending disputes. The initial negotiation is carried out by a Settlement Negotiation Committee (SNC) consisting of three Chief General Manager (CGM) level officers of NHAI, nominated by Chairman, NHAI. The composition of SNC is varied from case to case. The matter is then placed before an Independent Settlement Advisory Committee (ISAC) consisting of a Retired Judge of High Court and two other members having sufficient experience in administration/finance and technical fields. The SNC, in consultation with ISAC, frames the broad principles and guidelines for one time settlement of pending disputes. The recommendations of the ISAC are placed before the NHAI Board for approval and final decision. In case of no settlement, matter is continued to be pursued legally. NHAI has already constituted an SNC for resolving the old disputes, as explained above. In addition, a Technical Interpretation Committee consisting of 3 CGMs has also been constituted specially for addressing issues pertaining to interpretation of contract/concession provisions.

Statement-I Details of cases/disputes resolved during the last three years and the current year

Year	Number of	Number of	Amount	Amount
•	cases	disputes	claimed	accepted
		involved	before AT	by both
			(Rupees in	the parties
			crores)	(Rupees in
				crores)
2010-2011	8	43	74.54	70.75
2011-2012	6	25	76.04	23.02
2012-2013	8	41	41.3	30.47
2013-14	_	_	_	_
(April, 2013)				
TOTAL:	22	109	191.88	124.24
	2010-2011 2011-2012 2012-2013 2013-14 (April, 2013)	2010-2011 8 2011-2012 6 2012-2013 8 2013-14 - (April, 2013)	2010-2011 8 43 2011-2012 6 25 2012-2013 8 41 2013-14 — — (April, 2013)	. cases disputes involved before AT (Rupees in crores) 2010-2011 8 43 74.54 2011-2012 6 25 76.04 2012-2013 8 41 41.3 2013-14 (April, 2013)

Statement-II

Details of cases/disputes pending before Arbitration Tribunal

Sl. No.	Description of contract pkg.	Amount involved (Rupees in crores)	
		Claimed by Contractor/ Concessioner/ Consultant	Claimed by NHAI
1	2	3	4
	Nagpur		
1.	NS-7 (MH) – M/s OSE	8.53	0
2.	NS-29 (MH) – M/s JSR Cons. P. Ltd.	0.58	0
3.	NS-22 (MH) – M/s JSR Cons. P. Ltd.	5.36	0
4.	NS-60 (MH) - M/s Hindustan Steel Works	67.32	5.32
5.	NS-61 (MH) – M/s TRB Pvt. Ltd.	4.53	0
	Nagaon		
6.	AS-02 - M/s Madhucon Projects Ltd.	0.46	0
	Malda		
7.	Dalkhola bypass – M/s SPML-CISC	34.97	0
	Bongaigaon		
8.	AS-8 – M/s Punj Lloyd Ltd.	47.66	0
9.	AS-9 – M/s Punj Lloyd Ltd.	37.79	0
10.	AS-11 – M/s Gayatri-ECI (JV)	2.48	0
	Kharagpur		
11.	OR-IV – M/s L&T	13.33	0

Writ	Written Answers to [2 MAY		2013] Unstarred Questi	
1	2		3	4
12.	WB-IV – M/s B. Se	enaiah and Co.	55.23	0
13.	OR/WB-I – M/s Gan	nmon India	52.59	0
	Gurgaon			
14.	Improvement of Nation Dhaulakuan — M/s S	•	3.10	0
15.	Construction of Corpo of NHAI at Dwarka,	•	12.52	0
	Jhansi			
16.	EW-II: UP-3 – M/s	OSE	11.33	0
	Karur			
17.	Karur Bypass - M/s	BEL-TBL (JV)	9.91	0
	Trichi			
18.	Package-VIIA - M/s	Agrawal-JMC	80.69	0
19.	Package-VIIB - M/s	Agrawal-JMC	85.84	0
	Agra			
20.	1A – M/s OSE-Gamr	non	133.25	0
21.	Etawah Bypass Projec	et – M/s BEL-ACC	0	79.16
22.	Etawah Bypass Project M/s PNC Infra	t – Balance work –	0	0.31
23.	1C – M/s PATI-BEL	(JV)	182.00	0
24.	Toll plaza-Tundla – M	M/s Roving Eye	0	0.99
25.	Toll plaza-Semra-Atika Punj Services	abad – M/s Neel	0.54	1.97
26.	Toll plaza-Semra-Atika Line Securities	abad – M/s Silver	0	0.53

184	Written Answers to [RAJYA SABHA]	Ur	nstarred Questions
1	2	3	4
	Palanpur		
27.	Padana to Gandhidham Package-III – M/s Agarwal-Sadbhav-Backbone	16.48	2.87
	Berhampur		
28.	OR-VI – M/s SMJ-RK-SD (JV)	70.93	0
29.	OR-VII – M/s PCL-STICCO (JV)	121.25	0
30.	OR-VIII – M/s Bhumihiway-DDB (JV)	164.40	0
31.	Balance work-OR-VIII – M/s KMC-RK-SD (JV)	42.59	0
	Rajahmundry		
32.	AP-17 – M/s Punj Lloyd Ltd.	10.17	0
33.	AP-19 – M/s L&T	144.04	0
34.	AP-20 – M/s L&T	143.06	0
	Salem		
35.	NS-25/TN – M/s JSR Cons.	19.09	0
	Chitradurga		
36.	Tumur Bypass – M/s A.L. Sudershan Construction Co.	95.83	42.79
37.	Tumkur to Sira - M/s. L&T Pvt. Ltd.	3.21	0
38.	Chitradurga Bypass (Balance Works) – (M/s Supreme MBL JV)	5.47	0
39.	Chitradurga-Harihar Section of NH-4: km. 207 to km. 284 (M/s. UEM-ESSAR JV)	338.75	0
40.	Harihar-Hawari Section of NH-4: Km. 284 to km. 340 (M/s. UEM-ESSAR JV)	231.18	0

Vritten Answers to	[2 MAY, 2013]	Unstarred	Questions 185
. 2		3	4
Dharwad			
1. Haveri-Hubli (Packa Contractor – M/s A Mumbai		242.14	0
	(Package-III) N. Shetty and Co. – ructions (BHD), Hubli	148.76	0
	ackage-II) .N. Shetty and Co. – ructions (BHD), Hubli	73.85	0
Bhubneshwar			
4. OR-I – M/s Gamm	on Atlanta (JV)	74.06	0
45. OR-II – M/s L&T	Limited	69.00	0
6. OR-III – M/s Elsar	nex-TWC-SNC (JV)	188.85	0
Darbhanga			
7. C-II-BR – 06 – M	/s BSC-C&C (JV)	41.08	0
8. C-II-BR – 08 – M	/s BSC-C&C (JV)	34.05	0
Chittorgarh			
9. RJ-7 – M/s CEC-H	CCC (JV)	5.54	
Madurai			
50. NS-41/TN – M/s Γ	VRCL	0	7.56
Nellore			
51. TN-01 – M/s Scott	wilson Kirkpatrick	289.94	0
52. AP-11 – M/s KNR	-Patel (JV)	48.36	0
53. AP-12 – M/s HO-F	IUP-Simplex	38.84	0
64. AP-13 – M/s IJM-0	Gayatri (JV)	89.76	0

186	Written Answers to [RA	AJYA SABHA]	Unstarred Question
1	2	3	4
	Bangalore		
55.	NS-24/KNT – M/s Afcons In	nfra. 413.67	0
	Udaipur		
56.	UG-I – M/s KMC Cons. Ltd	1. 143.93	18.16
57.	KU-III – M/s ECSB-JSRC (J	(V) 36.09	0
	Kanpur		
58.	IIA – M/s ITD-SDB (JV)	90.62	0
59.	IIB – M/s Somdatt-NCC-NEC	84.54	0
60.	IIC - M/s Centrodorstray	0.79	0
	Palakkad		
61.	NS-28/KL – M/s Tatia-TBL	10.50	4.28
	Allahabad		
62.	III-C – M/s Centrodostroy	0.48	0
63.	ABP-3 – M/s OSE-KMC	60.21	0
	Visakhapatnam		
64.	AP-4B – M/s ITD Cementati	on 43.58	0
65.	AP-4A – M/s ITD Cementati	on 43.36	0
66.	AP-l (Balance) – M/s SEW	Infra. 13.51	0
67.	AP-1 (OW) - M/s YOU One	e Maharia 297.53	87.20
68.	AP-5 (Bridge Package) – M/SEW	s Prasad & 6.29	0
	Pune		
69.	PS-II – M/s BGSCTL-BGEL	0.93	0
70.	PS-IV (Katraj Ghat Bypass) – Infra Ltd.	M/s SMS 74.59	0

Written	Answers to	[2 MAY, 2013]	Unstarred	Questions 187
1	2		3	4
G	walior			
71. N	S/20 (MP) – M/s	Prakash Mahavir	14.06	4.20
72. N	S/21 – M/s Back	oone Projects Ltd.	42.33	0
M	uzaffarpur			
	MNHP-EW-II (WB VR	-12) – M/s Progressive-	25.43	0
	MNHP-EW-II (WB VR	-10) – M/s Progressive-	28.00	0
75. C-	-II/BR-09 – M/s	BSC-C&C	36.18	0
Vi	ijayawada			
in kn	cluding four lanin n. 13.000 and con	km. 3.400 to km. 75.000) g from km. 3.400 to struction of Bypass for Madhucon-Beenapuri	139.72	0
Vi an	jayawada (km. 355	e of Chilakaluripet- 5.000 to km. 434.150) dugolanu (km. 3.400 M/s IJM-Gayatri	31.44	6.25
	nilakaluripet-Vijaya ackage-I) — M/s IJ	,	27.17	18.00
	nilakaluripet-Vijaya ackage-II) – M/s l		26.33	0
	nilakaluripet-Vijaya ackage-III) – M/s		27.11	0
A	raria			
81. C-	-II/BR-04 – M/s S	Simplex	6.95	0

188	Written Answers to [RAJYA SABHA		arred Questi
1	2	3	4
	Amravati		
82.	Amravati Bypass – M/s NCC	26.13	0
83.	Kondhali-Talegaon – M/s Oriental Pathways P. Ltd.	25.76	0
	Jammu		
84.	NS-34/J&K - M/s ITD Cementation	17.06	0
85.	NS-35/J&K - M/s ITD Cementation	18.78	0
	Lucknow		
86.	EW-15/UP – M/s Prakash-Atlanta	207.36	0
87.	EW-3A/UP – M/s Villayati Ram Mittal	123.62	10.00
	Gorakhpur		
88.	LMNHP-EW-II (WB)-5 – M/s NCC	99.14	0
89.	LMNHP-EW-II (WB)-6 $-$ M/s B. Seenaiah and Co.	106.28	0
90.	LMNHP-EW-II (WB)-7 – M/s NCC-VEE	12.83	0
	Krishnagiri		
91.	Hosur-Krishnagiri – M/s Shaktikumar M. Sanchati Ltd.	172.25	0
92.	KR-2 – M/s ITD – Cementation	183.72	0
93.	KR-3 – M/s ITD – Cementation	169.28	0
	Sagar		
94.	ADB-II/C-3 – M/s NCC Ltd.	81.24	0
	Moradabad		
95.	Hapur to Garh Mukteshwar-Package-I – M/s UPSBC	125.41	0

Writt	en Answers to	nswers to [2 MAY, 2013]		Questions 189
1	2		3	4
	Hyderabad			
96.	NS-23 (AP) – M/s You	One Maharia	0	26.27
	Chennai			
97.	Poonamallee-Kancheepuram M/s Afcons	ı (RC-l) –	165.03	0
98.	Chennai Bypass Phase-II of Chennai Bypass Phase- SCL (JV)	•	238.15	0
99.	Golden Quadrilateral (GQ facilities – M/s Somdutt		32.00	0
	Siliguri			
100.	EW/5-(WB) – M/s Progres	ssive Cons. Ltd.	19.43	0
101.	EW/6-(WB) – M/s Lanco	Infratech. Ltd.	26.88	0
102.	(WB-6) - M/s B. Seenail	h & Co.	6.08	0
103.	EW/4 (B.R.) – M/s PCL		32.99	0
104.	EW/12 (B.R.) - M/s Lan	co-Rani (JV)	16.23	0
	Varanasi			
105.	IV-A - M/s PCL-Suncon	(JV)	13.00	0
106.	IV-C - M/s Som Datt Bui	lders-NCC (JV)	167.00	0
	Indore			
107.	$\label{eq:continuous_section} Indore-Khalghat - M/s \ Orio (P) \ Ltd.$	ental Pathways	81.16	0
	Shivpuri			
108.	EW-II (MP-2) – M/s ITI	O Cemindia	30.90	0
	Anantpur			
109.	ADB-II/C-11 – M/s CGG	C-SOMA (JV)	0.57	0

190	Written Answers to [RAJYA SAB	HA] (Instarred Questions
1	2	3	4
110.	ADB-II/C-14 – M/s CGGC-SOMA (JV)	0.57	1.40
111.	ADB-II/C-15 – M/s CGGC-SOMA (JV)	3.39	1.58
	Dhanbad		
112.	VB – M/s L&T-HCC	14.81	21.90
113.	VC – M/s PCL-Suncon (JV)	10.59	0
	Ghaziabad		
114.	Operation of Toll Plaza at Dasna – M/s Pro-Active Services	0.99	0
115.	Operation of Toll Plaza at Dasna – M/s Namah Smart Services	0	0.69
	Jalandhar		
116.	NS-16 (PB) – M/s Bhumihiway (M) – SDN-BHD	16.83	0
117.	NS-38 (PB) – M/s Bridge and Roof Co. (Ltd.	I) 137.27	0
	Durgapur		
118.	CWC-II (1st set) – M/s BSC-RBM-PA	ГІ 2.29	6.14
119.	CWC-II (2st set) – M/s BSC-RBM-PA	ΓΙ 65.04	42.42
120.	CWC-III (1st set) – M/s BSC-RBM-PA	TI 14.72	7.80
121.	CWC-III (2st set) – M/s BSC-RBM-PA	TI 52.22	16.11
	Mathura		
122.	Delhi-Gurgaon - M/s Intertoll	133.21	451.64
123.	Delhi-Agra – M/s Intertoll	170.75	229.25
	Surat		
124.	Surat-Manor Tollway Projects Package-I M/s L&T	- 185.40	0

Written Answers to		[2 MAY, 2013]	Unstarred	Questions 1	191
1	2		3	4	
	Jaipur				
125.	Jaipur Bypass, Phase-II M/s PLL-PCL	, Zone-D –	40.10	0	
126.	Construction of Toll Pla on NH-8 at km. 115 Amer Section	v -	0.27	0	
127.	Maintenance of Balason Kharagpur Section – I Engineering Services P PIU-Kharagpur	M/s Theme	0.26	0	
128.	RJ-7 – M/s CEC-HCC	JV PIU-Chittorgarh	44.05	0	
129.	Supervision of contract IV-D/Bihar – M/s ICT	•	1.7	0	
130.	WB-III (M/s Bhageerath PIU-Kolkata	a Engineering Ltd.)	114.14	0	
131.	Construction of service (km. 3.5000 to km. 3.5000 to km. 3.5000 City – M/s Jitendra Si	5.000) near Pune	15.72	0	
132.	Improvement of Wester Pune City from km. 0.0 on NH-4 – M/s Jitendra	000 to km. 34.423	15.72	0	
133.	RJ-2/Raj – M/s SOMA PIU-Udaipur	BSCPL (JV)	65.19	0	
134.	Chittorgarh Bypass – M (JV) PIU-Chittorgarh	I/s Ashoka-Valecha	24.98	0	
135.	II-C – M/s Centrodors	troy PIU-Kanpur	4.34	0	
	GRAND TOTAL:		8658.87	1094.79	

Statement-III Details of cases/disputes pending before various Courts of Law

S1.	Description of contract package	tion of contract package Amount involved	
No.		(Rupees in crores)	
		Claimed by	Claimed by
		Contractor/	NHAI
		Concessioner/	
		Consultant	
1	2	3	4
	Kharagpur		
1.	OR-IV - M/s L&T	68.30	0
2.	WB-IV - M/s B. Seenaiah & Co.	51.47	0
3.	OR/WB-I – M/s Gammon India	15.72	0
	Trichi		
4.	VIIA – M/s Agrawal-JMC	6.82	0
5.	VIIB – M/s Agrawal-JMC	7.57	0
	Jhalawar		
6.	RJ-09 - M/s Sunway Constructions	12.04	0
	Berhampur		
7.	OR-VI-M/s SMJ-RK-SD (JV)	35.00	0
8.	OR-VII-M/s PCL-STICCO (JV)	18.79	0
	Rajahmundry		
10.	AP-17 (1st Ref.) M/s Punj Lloyd Ltd.	17.38	0
11.	AP-17 (2nd Ref.) M/s Punj Lloyd Ltd.	1.40	0
12.	AP-18 M/s LIMAK-SOMA	4.57	0
	Salem		
13.	NS-26/TN M/s Bhageeratha	0	0.62

Writ	ten Answers to	[2 MAY, 2013]	Unstarred	Questions 193
1	2		3	4
	Chitradurga			
14.	Tumkur-Sira – M/s L	&T Pvt. Ltd.	10.25	0
15.	Sira-Chitradurga – UE	M-ESSAR (JV)	1.97	0
16.	Chitradurga-Harihar – (JV)	M/s UEM-ESSAR	290.14	0
17.	Harihar-Haveri-UEM-E	SSAR (JV)	214.79	0
	Dharwad			
18.	Dharwad-Belgaum (Pac Shetty & Co. – JV – S (BHD), Hubli.		1.11	0
19.	Belgaum Bypass (Pack Shetty & Co. – JV – Su (BHD), Hubli	•	1.62	0
	Bhubneshwar			
20.	OR-I – M/s Gammon	Atlanta (JV)	78.23	0
21.	OR-II – M/s L&T Ltd		10.04	0
22.	OR-III – M/s Elsamex	-TWC-SNC (JV)	9.37	3.41
23.	OR-V – M/s Gammon	India Ltd.	17.97	12.88
	Chittorgarh			
24.	RJ-8 M/s – Punj Lloye	d Ltd.	0.40	0
	Nellore			
25.	AP-11 – M/s KNR-Pat	el (JV)	3.57	0
26.	AP-12 – M/s HO-HUP	2-Simplex	7.45	0
27.	AP-13 – M/s IJM-Gay	atri (JV)	147.74	0
	Udaipur			
28.	KU-I M/s-Sadbhav Eng	gineering	0.03	0

194	Written Answers to [I	RAJYA SABHA]	Uns	tarred Questions
1	2		3	4
29.	KU-II – M/s PCL-PLL		0.01	0
30.	KU-III – M/s ECSB-JSRC (JV)	0.02	0
31.	KU-VI – M/s Sadbhav-Praka	sh (JV)	0.02	0
32.	Toll Lanes and Plaza at km. NH-8	311/000 on	0.01	0
	Kanpur			
33.	II-A – M/s ITD-SDB (JV)		13.24	0
34.	II-B – M/s Somdatt-NCC-NE	EC	28.40	0
35.	II-C – M/s Centrodorstroy		6.48	0
	Palakkad			
36.	NS-28/KL – M/s Tatia-TBL		14.21	0
	Allahabad			
37.	III-C - M/s Centrodorstroy		4.75	0
38.	III-A – M/s IRCON		1.19	0
39.	ABP-2 – M/s HCC		209.33	0
40.	ABP-3 – M/s OSE-KMC		24.22	0
	Visakhapatnam			
41.	AP-4B – M/s ITD Cementat	ion	9.80	0
42.	AP-4A – M/s ITD Cementat	ion	7.19	0
43.	AP-2 – M/s SPCL-IVRCL (IV)	42.17	0
44.	AP-6 – M/s Navyuga Engine	eering	3.89	0
45.	AP-3 – M/s Unitech-NCC		47.59	0
	Pune			
46.	Westerly Diversion – M/s G (JV)	MT Enterepose	20.85	

Written Answers to [2 MAY, 2013]		Unstarred Questions 195	
1	2	3	4
47.	PS-I (RefI) – M/s ITD Cementation Ltd.	0.69	
48.	PS-I (RefII) – M/s ITD Cementation Ltd.	5.29	
49.	PS-II (RefI) – M/s B.G. Shirke Cons. Tech Ltd.	0.32	
50.	PS-II (RefII) – M/s B.G. Shirke Cons. Tech Ltd.	0.29	
	Gwalior		
51.	NS/19 - M/s PNC Construction Co. Ltd.	7.32	0
	Muzaffarpur		
52.	LMNHP-EW-II (WB-12) – M/s Progressive-MVR	1.32	0
53.	LMNHP-EW-II (WB-10) – M/s Progressive-MVR	0.16	0
	Lucknow		
54.	EW-15/UP – M/s Prakash-Atlanta	25.64	0
	Kolkata		
55.	WB-II – M/s HCC	97.64	0
	Guwahati		
56.	EW-7/AS - M/s Valecha Engineering	0	1.00
	Krishnagiri		
57.	KR-2 – M/s ITD-Cementation	183.72	0
58.	KR-3 – M/s ITD-Cementation	169.28	0
	Chennai		
59.	Chennai Bypass Phase-I – M/s IJM-SCL	63.15	0
60.	Poonamallee-Kancheepuram (RC-l) – M/s Afcons	17.98	0

196	Written Answers to [RAJYA SABHA]	Unsi	tarred Question
1	2	3	4
	Siliguri		
61.	EW/6 (W.B) - M/s Lanco Infratech. Ltd.	7.72	0
62.	EW/12 (B.R.) - M/s Lanco Rani (JV)	29.74	0
	Varanasi		
63.	IV-A – M/s PCL-Suncon (JV)	4.52	0
64.	IV-B – M/s L.G. Engg	11.28	0
65.	IV-C - M/s Som Datt Builders-NCC (JV)	3.88	0
66.	IV-D – M/s Ssangyong-OSE (JV)	40.83	0
	Dhanbad		
67.	V-A - M/s Oriental-Gammon	28.54	0
68.	V-C - M/s PCL-Suncon (JV)	0.63	0
	Jaipur		
69.	Ganpati Tolls at Manoharpur Toll Plaza on Amer-Kotputli	104.72	64.16
70.	Maintenance and Rehabilitation work of Kotputli-Jaipur-Kishangarh	2.88	0
	Narsinghpur		
71.	ADB-II/C-7	0	17.71
72.	Contract Package VII-A PIU-Trichy	1.31	
73.	Contract Package VII-B PIU-Trichy	2.27	
74.	Package No. RJ-7, PIU - Chittorgarh	6.09	
75.	Package No. RJ-9, PIU – Jhalawar	4.3	
76.	Package No. RJ-9, PIU – Jhalawar	6.59	
77.	ABP- 2 (Ref. 1) - PIU - Chennai	0.26	

Written Answers to		[2 MAY, 2013]	Unstarred	Questions 197
1	2		3	4
78.	Hapur Bypass, PIU – G	haziabad	7.74	
79.	Contract Package No. E	W-12/BR	2.5	
	Grand Total:		2305.71	99.78

Proposals of Karnataka Government under CRF

3959. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the number of proposals received by Government from the State Government of Karnataka under the Central Road Funds (CRF) for development of roads in the State during the last three years, year-wise and proposal-wise;
- (b) the number of proposals approved and funds released to the State, yearwise; and
 - (c) the reasons for non-approval of other proposals?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) to (c) During the last three years fourteen proposals were received from the State Government of Karnataka under the Central Road Funds (CRF) and sanctioned. Details are as under:—

Sl. No.	Year	Nos. of proposals received	Nos. of proposals approved	Funds released (Rs. in crores)
1.	2010-11	14	14	96.01
2.	2011-12	Nil	Nil	131.28
3.	2012-13	Nil	Nil	138.29

Steps taken to reduce traffic jams

†3960. SHRI ASHK ALI TAK: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the problem of traffic jam has been witnessed more or less in

[†]Original notice of the question was received in Hindi.